

FIR No.61/2020
PS: Keshav Puram

19.04.2020

Fresh chargesheet received.

Present: Ld. APP for the State.
IO SI Naveen.
Accused stated to be in J.C.

Put up for consideration before the concerned court on 12.05.2020.

(ATUL KRISHNA AGRAWAL)
Duty ACMM,(NW), Rohini
19.04.2020